

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR.

NO: 424

ORDER

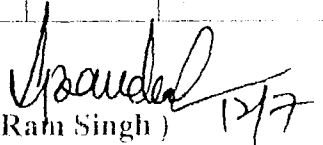
DATED: 12/7/2019

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488- D&S Judges, under various Detailed Heads during the current financial year 2019-20 as per detail given below:-

Rs. In lacs.

S. No	Name of the Court	001-Salary.	006-Tele phone	007-O.E.	014-POL	010-Material & Supplies	364-Wages (Outsourcing)
1	Pr. D&S Judge, Bandipora.	20.00	---	---	---	0.15	---
2	Pr. D&S Judge, Leh.	---	---	---	0.15	---	---
3	Pr. D&S Judge, Srinagar.	20.00	---	0.20	0.10	---	---
4	Pr. D&S Judge, Kupwara.	20.00	---	---	---	---	---
5	Addl. Distt. Judge (Anti-corruption) Jammu.	---	---	0.10	0.15	---	---
6	Ist. Addl. D&S Judge, Srinagar	---	---	0.15	---	---	---
7	C.J.M. Udhampur.	---	---	0.10	---	---	---
8	Sub Judge, Ramnagar.	10.00	---	0.10	0.10	0.10	---
9	Sub Judge, Katra.	10.00	---	0.10	---	---	---
10	Municipal Magistrate, Srinagar.	---	---	0.15	---	---	---
11	Municipal Magistrate, Jammu.	---	---	0.15	---	---	---
12	Munsiff, Hiranagar.	10.00	---	0.10	0.10	---	---
13	Munsiff, Kishtwar.	---	---	0.10	---	---	---
14	Munsiff, Billawar.	10.00	---	0.10	0.10	---	---
15	Munsiff, Thanamandi.	---	---	0.10	---	---	---
16	Munsiff, Tangmarg.	10.00	---	0.15	0.10	---	---
17	Munsiff, Bandipora.	11.00	---	---	0.15	---	---
18	Munsiff, Dooru.	5.00	---	0.10	0.15	---	---
19	Munsiff, Ramban.	10.00	---	0.10	0.10	---	---
20	Munsiff, Reasi.	---	---	0.10	0.10	---	---
21	Distt. Mob. Mag. (Tr) Doda.	---	---	0.20	---	---	---
22	2 nd . Addl. Munsiff, Jammu.	5.00	---	---	---	---	---
23	3 rd . Addl. Munsiff, Srinagar.	---	---	0.15	---	---	---
24	Accounts Officer. (D.C Office Budgam)	2.00	---	---	---	---	---

By Order.


(Ram Singh)

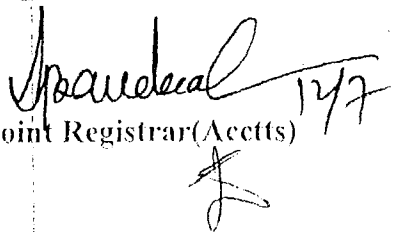
Joint Registrar (Acctts)

No: 9577-9619/AC

Dated: 12/7/2019

Copy to the:-

- 1-4. Pr. D&S Judge, Bandipora/Leh/Srinagar/Kupwara.
5. Addl. Distt. Judge (Anti-corruption) Jammu.
6. Ist. Adl. D&S Judge, Srinagar.
7. C.J.M. Udhampur.
- 8-9. Sub Judge, Ramnagar/Katra.
- 10-11. Municipal Magistrate, Jammu/Srinagar.
- 12-20. Munsiff, Hiranagar/Kishtwar/Billawar/Thanamandi/Tangmarg/Bandipora/Dooru/Ramban/Reasi.
21. Distt. Mob. Mag. (Tr) Doda.
22. 2nd. Addl. Munsiff, Jammu.
23. 3rd. Addl. Munsiff, Jammu.
24. Accounts Officer, D.C. Office Budgam.
25. Treasury Officer, Sadder Try, Srinagar.
26. Treasury Officer, Sub Try, Distt. Court complex, Janipur, Jammu.
- 27-42. Treasury Officer, Bandipora/Leh/Kupwara/Udhampur/Ramnagar/Reasi/Katra/Hiranagar/Kishtwar/Billawar/Thanamandi/Tangmarg/Dooru/Ramban/Doda/Budgam..
- for inf. and n/a.
43. Order Book.


Joint Registrar (Acctts)